U. N. TEAM'S PLAN ON DEVELOPMENT OF

744. SHRI SITARAM JA1PURIA : Will the Ministr of TOURISM AND CIVIL AVIATION be pleased to stale :

- (a) whether ii is a fact that a team of experts irom the United Nations recently conducted a study on the development of tourism in India and had submitted a plan thereon:
 - (b) if so, the details thereof; and
- (c) the extent to which the plan is likely to boost tourism in the country?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH):
(a) to fc). A High Level Team of U.N. Experts on Tourism arrive India last week o advise Government on the development of Tourism in India and its promotion abroad. The composition of the Team is: Dr. T, J. O'Driscoll, Chairman of the Iris! Tourist Board, Leader; Dr. Paul Berneoker, Professor of Tourism Economics, Univi rsity of Vienna; Mr. R. Przvbilski. Hotel Expert from West Germany and Mr. I. L. McMullen, Tour Operations Expat from the U.S.A.

The Team's Surveyor, Mr. El-Leithv of the U.A.R., arriv.-d in February 1970 on a 12 months' assignment to collect the background material and to assist in the preparation of the report. The Team will stay in India for <u>iboi.it</u> six weeks to study various tourist cer ires.

INQUIRY INTO FAKKIR FRIENDSHIP AIR CRAS I IN ASSAM

745. SHRI INDER SINGH : SHRI K. L. N. PRASAD : SHRI K. (PANDA:

Will the Minist. r of TOURISM AND CIVIL AVLATIOf be pleased to Slate :

- (a) whether the Court of Enquiry instituted by Government to investigate the causes and circumstances of the aircraft in Assam involving a Fokker Friendship aircraft belonging to the Indian Airlines, has completed its infem
- (b) if so, the details' of the findings and the action taken 1 y Government thereon; and

(c) whether the Court of Enquiry has suggested any change in the type of aircraft now being used on that route?

THE MINISTER OF TOURISM AND CIVIL AVIVnON "(DR. KARAN SINGH) : (a) No. Sir.

(b) and (c). Do not arise.

GROLCE SCHEME FOR CALCUTTA POLICE

746. SHRI INDER SINGH: Will the Minissler of FINANCE be pleased state:

- fa) whether it is a fact that the Life Insurance Corporation propose to introduce a group insurance scheme for Calcutta police to compensate against the losses suffered due to mob attack;
- (b) if so, whether the scheme CPVIs for any financial commitment on the part of the State Government also; and
- (c) if the answer to part (b) above be in the affirmative, to what extent and when the scheme is likely to be introduced?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): (a) A proposal was recei by the L.I.C. from the Government of West Bengal for covering the Calcutta city combatant Police Force against the risk of death and disability. The Corporation has offered a Group Insurance Scheme which is still under the consideration of that Government.

(b) and (c). As the matter is still at the proposal stage it is not possible to furnish the information asked for.

CONFERENCE ON HIJACKING OF ATRCRAFT

- 747. SHRI N. R. MUNISWAMY: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:
- (a) whether Government are aware that the Government of U.S.A. propose to hold an international conference in Washington sometime in the end of the current month to discuss measures to counter hijackinn of aircraft; and
- (b) if so, whether India has been invited to the said conference?